

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

I.A.No.....In CIVIL APPEAL NO(s). 2138 OF 2000

TURNER MORRISON & CO.LTD.

Appellant (s)

VERSUS

HUNGERFORD INVEST.LTD.

Respondent(s)

Date: 18/01/2008 This Appeal was called on for hearing today.

For Appellant(s) Ms. Shweta Garg, Adv.
for Mr. Krishna Kumar,Adv.

For Respondent(s) Mr. Mukesh K. Verma, Adv.
for Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following
ORDER

Ms. Shweta Garg, learned Advocate appearing on behalf of Mr.
Krishna Kumar, Advocate-on-Record for the petitioner requests to list
the matter before the Hon'ble Court.

However, considering the application and non-response by the
respondent to the several calling slips by the Registry, no such request
can be granted. The application is dismissed.

(S.G.SHAH)
Registrar